

On November 14, Shri Rajneesh pleaded guilty of two counts of a thirty five count indictment accusing him of violating US immigration laws and of two charges of lying to immigration authorities. Under a plea-bargain arrangement he received a five year suspended prison sentence. He also agreed to pay \$ 400,000 fine and leave the country within five days.

Increase of pollution in the Country

2531. SHRI MUKHTIAR SINGH MALIK : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to the news item which appeared in the Economic Times of the 30th October, 1985 wherein it has been stated that pollution is increasing considerably in the country;

(b) whether it has also been stated that deforestation is posing a great threat to ecological balance in the country; and

(c) whether replacement of firewood is being developed in the country to avoid deforestation in the country and if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir; Schemes have been undertaken for popularization of

alternate energy devices such as biogas plants; solar-cookers and improved cooking stoves.

A National Wasteland Development Board has been set up with the object of bringing 5 million hectares of land every year under fuelwood and fodder plantation.

Plan outlay for Bihar

2532. SHRI RAMCHANDRA BHARADWAJ : Will the PRIME MINISTER be pleased to state :

(a) the annual plan outlay for 1985-86 for Bihar as proposed by the State Government indicating the Sector-wise and Service-wise break-up there; and

(b) the sector-wise/service-wise plan outlays as approved by the Planning Commission and the Central Government and the extent to which respective targets are expected to be slashed as a result of these cuts?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT PANJA) : (a) and (b) A statement showing headwise outlays proposed by the State Government and as approved by Planning Commission for the Annual Plan 1985-86 of Bihar is enclosed.

Formulation of proposals by the State Government for their respective Annual Plans is the first step of the exercise of formulating the Annual Plans of the States. These proposals are discussed in detail by the Planning Commission with their representatives of the respective State Governments and Plans are finalised keeping in view the available resources. As far as possible, agreed decisions are taken with regard to overall size of the Plans, sectoral outlays and targets. As such there is no question of slashing of targets.

Statement

Annual Plan 1985-86 - Bihar

(Rs. in lakhs)

Head/Sub-Head of Development	Outlay	
	As proposed by the State Govt.	As agreed
1	2	3
I. Agriculture & Allied Services		
Research and Education	475	350
Crop Husbandary	2065	1502
Soil and Water Conservation	600	400
Animal Husbandary	618	400
Dairy Development	305	250
Fisheries	308	185
Forests	1000	700
Investment in Agricultural Financial Institutions	218	132
Marketing	354	190
Storage and Warehousing	8	8
TOTAL-I	5951	4117
II. Rural Development		
Integrated Rural Development Programme (IRDP)	3200	2692
National Rural Employment Prog. (NREP)	5000	3648
Drought Prone Area Prog. (DPAP)	540	334
Community Development & Panchayats	789	675
Land Reforms	1314	1014
Integrated Rural Energy Prog.	—	50
TOTAL-II	10843	8413
III. Cooperation		
	700	500
IV. Irrigation & Flood Control		
1. Major & Medium Irrigation Projects	31000	20000
2. Minor Irrigation	6000	4600
3. Command Area Development	1100	500
4. Flood Control Projects	5000	2400
TOTAL-IV	43100	27500

1	2	3
V. Power		
Power	23160	15800
New & Renewable Sources of Energy	310	200
TOTAL - V	23470	16000
VI. Industries & Minerals		
Village & Small Industries	1730	1200
Medium & Large Industries	2125	1600
Mining	1600	500
TOTAL - VI	5455	3300
VII. Transport		
Civil Aviation	25	10
Roads & Bridges	9975	6700
Road Transport	600	490
Inland Water Transport	12	5
Tourism	100	100
TOTAL - VII	10712	7305
VIII. Scientific Services & Research		
S & T Programmes	75	40
Environmental Prog. (Excluding Water Pollution Control)	40	5
Water Pollution Control	20
TOTAL - VIII	115	65
IX. Social & Community Services		
<i>Education</i>		
General Education	5006	5600
Art & Culture	71	33
Technical Education	223	150
Sports & Youth Services	190	50
SUB-TOTAL (Education)	5490	5833
Health	4000	2788
Sewerage & Water Supply	4500	3065
Housing (excluding Police Housing)	1830	1000

1	2	3
Police Housing	190	1064
Urban Development (excluding State Capital Project)	400	300
Information Development (Excluding State Capital Project)	36	40
Welfare of SC, ST & OBCs	1238	1238
Social Welfare	80	51
Nutrition	645	558
Labour & Labour Welfare	143	85
TOTAL- IX	18552	16022
X. Economic Services		
Secretariat Economic Service*	16	76
Economic Advice & Statistics	98	36
Weights & measures	14	11
District Planning	300	160
TOTAL- X	428	283
XI. General Services		
Stationery & Training	32	20
Public Works	510	1472
Others		
1. Autonomous Development Authority	90	70
2. Manpower Training	15	5
3. Monitoring of 20-Point Prog.	28	28
SUB-TOTAL (I+II+III)	133	103
TOTAL - XI	675	1595
GRAND TOTAL	120001	85100

*Includes Rs. 8 lakhs for Evaluation.

Plan outlay for Madhya Pradesh for 1985-86

2533. SHRIMATI MAIMOONA SULTAN : Will the PRIME MINISTER be pleased to state :

(a) the annual plan outlay for 1985-86 for Madhya Pradesh as proposed by the State Government

indicating the sector-wise and service-wise breakup thereof; and

(b) the sectorwise/service plan outlays as approved by the Planning Commission and the Central Government and the extent to which respective targets are expected to be slashed as a result of there cuts?